

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 317 of 2018 &  
IA NO. 1527 OF 2018**

**Dated : 3<sup>rd</sup> September, 2019**

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson  
Hon'ble Mr.Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**BSES Rajdhani Power Limited &Anr.**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission &Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganathan  
Mr. Rahul Kinra  
Mr.Aditya Gupta

Counsel for the Respondent(s) : Mr.M.G. Ramachandran, Sr. Adv.  
Ms.PoorvaSaigal for R-1

Mr. R. K. Mehta  
Ms.HimanshiAndley for R-3

Mr.RavinDubey for R-4

Mr.Anand K. Ganesan  
Mr.AshwinRamanathan  
Mr.AadishreeChakrabortyfor R-6

Mr.PradeepMisra  
Mr. Manoj Kr. Sharma for R-23

**ORDER**

List the matter for hearing on **14.10.2019** before the Bench consisting of Hon'ble Chairperson and Hon'ble Technical Member, Shri S.D. Dubey.

**(Ravindra Kumar Verma)  
Technical Member**

*Js/pk*

**(Justice ManjulaChellur)  
Chairperson**